

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 820-JK (LD ) of 2022**  
**DATED:- 22 - 02 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 22.02.2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to Govt. order no. 020-JK(LD) of 2022 dated 22-02-2022 2/11

S. No	Case	Title	Court/CAT	OIC to be appointed
1.	Arbitration No. AA/27/2007	M/s Shivalaya Construction Co. Pvt Ltd. Vs State of J&K & Others (Poly Sector)	Arbitral, Jammu	Mohammad Shafi Bhat Principal Government Polytechnic College, Shopian
2.	Contempt No. 65/2016 In SWP No. 06/2015	Mohd Iqbal Kohli v/s Hirdesh Kumar, Comm/Secy. Tech. Edu and Others. (ITI-Sector)	High Court Jammu	Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
3.	Contempt No. 193/2016 In OWP No.711 / 2015	Farooq Hussain V/s B.R Sharma, Chief Secy. J&K Govt and Others. (Poly-Sector)	High Court Jammu	Vivek Sharma, Principal GPC Poonch
4.	Contempt No. 111/2017 In OWP No. 219/2017	Kissan Institute of Technology V/S Mrs. Shabnam Shah Kamili, (ITI-Sector)	High Court Jammu	Mohammad Ashraf Wani, Deputy Director(Trgs), Directorate of Skill Development J&K
5.	Contempt No. 240/2017 In SWP No.1641/2017	Rajnder Kumar V/s Sanjeev Verma Comm/secy. Tech. Edu. And Others, (ITI-Sector)	High Court Jammu	Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
6.	Contempt No. 430/2017 In SWP No. 816/2015	Vivek Sagar Sharma & Ors. V/s Sanjeev Verma Comm/secy. Tech. Edu. And Others (ITI-Sector)	High Court Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
7.	Contempt No. 434/2018 In SWP No. 618/2014	Ashwani Kumar Hashia Vs Ajeet Kumar Sahu & Ors (ITI)	High Court Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
8.	Contempt No. 669/2018 In SWP No. 1651/2018	Kawaljeet Kour and Ors V/s Mohammad Javid Khan, Secretary Tech. Edu. & Others (Poly-Sector)	High Court Jammu	Harbilas Anjal Bhardwaj, Principal Govt. Polytechnic, Poonch
9.	Contempt No. 05/2019 In SWP No. 1040/2018	Pappu Sharma Vs Ajeet Kumar Sahu, Comm/Secy. Tech. Edu., & Others, (ITI-Sector)	High Court Jammu	Ravi Gupta Assistant Director, Joint Directorate of Skill Development Jammu
10.	Contempt No. 28/2018 in LPA No. 22/ 1998	Anita Kumari Vs B.V. R. Subrahmanyam and Others (Poly-Sector)	High Court Jammu	Mohammad Shafi Bhat Principal Government Polytechnic College, Shopian
11.	C.P. No. 61/44/2021 in O.A. No. 61/398/2020	Suresh Kumar Vs Navin Kumar Choudhary Comm/Secy. Tech. Edu. & Others, (ITI-Sector)	CAT, Jammu Bench	Amandeep Singh, Superintendent ITI Kathua
12.	C.P. No. 61/44/2021 in OANo.061/882/2020	Savita Sharma VS Dr. Asgar Hassan Samoon, Principal Secy. SDD & Others (ITI-Sector)	CAT, Jammu Bench	Ravi Gupta, Assistant Director, Joint Directorate of Skill Development Jammu
13.	CP No. /2021 in OA No. 62/564/2021	Nisar Akhter Awan Vs Sudarshan Kumar & Ors. (ITI)	CAT Jammu	Sajad Hussain Naqeeb, AD, Joint Directorate of Skill Development Kashmir
14.	TA No. 2400/2020 SWP No.861/2002	Shakti Kumar Ganjoo Vs State Of J&K & Others Poly-Sector	CAT, Jammu Bench	Ritu Jamwal, Principal Govt. Polytechnic for Boys Jammu
15.	SWP No. 686/2014	Subash Chander & Others Vs State of J&K & Ors. Poly-Sector	High Court Jammu	Ritu Jamwal, Principal Govt. Polytechnic for Boys Jammu
16.	TA No. 5137/2021 SWP No. 2882/2016	Inderjeet Singh Vs State of J&K & Others, Poly-Sector	CAT Jammu	Shakeel Ahmad Dar, Lect-I/OSD Directorate of Skill Development J&K

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17.	SWP No. 1436/2018 O.P. No. 499/2020	Munish Singh Vs State of J&K & Others, Poly-Sector	CAT, Jammu Bench	Ritu Jamwal, Principal Govt. Polytechnic for Boys Jammu
18.	TA No. 3510/2020 SWP No. 1580/2018	Balwant Kumar Versus State of J&K & Others, Poly-Sector	CAT, Jammu Bench	Shakeel Ahmad Dar, Lect -I/OSD Directorate of Skill Development J&K
19.	TA No. 5813/2021 SWP No. 2362/2018	Harbilas Anjal Vs State of J&K & Others, Poly-Sector	CAT, Jammu Bench	Shakeel Ahmad Dar, Lect -I/OSD Directorate of Skill Development J&K
20.	TA No. 48/2020 WP (c) No. 318/2020	Krishan Singh Vs State of J&K & others, Poly-Sector	CAT, Jammu Bench	Ritu Jamwal, Principal Govt. Polytechnic for Boys Jammu
21.	TA No. 3619/2020, SWP No. 313/2017	Shafqit Hussain Vs State of J&K & Others, Poly-Sector	CAT, Jammu Bench	Ritu Jamwal, Principal Govt. Polytechnic for Boys Jammu
22.	Case No. 26/2019	Gh. Mohi-ud-din Malik and Others V/s Collector Land Acquisition Kishtwar (POLY)	Principal Dstt. Court KWR	Harbilas Anjal, Principal, Polytechnic Kishtwar
23.	SWP No. 151/2019	Anuj Kumar Vs State of J&K & Others, Poly-Sector	High Court Jammu	Shakeel Ahmad Dar, Lect -I/OSD Directorate of Skill Development J&K
24.	TA No. 6568/2021 SWP No. 512/2012	Vikas Bansotra & Others Vs State of J&K & Others,	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
25.	TA No. /2021 SWP No. 783/ 2014	Fazal Hussain Vs State of J&K & Others, ITI Sector	CAT, Jammu Bench	Ravi Gupta, Assistant Director, Joint Directorate of Skill Development Jammu
26.	TA No. 667/2021 SWP No. 3431/2015	Baldev Raj & Ors Vs State of J&K & Ors. ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
27.	TA No. 1957/2021 SWP No. 322/ 2018	Randhir Singh Vs State of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
28.	TA No. 1813/ 2020, SWP No. 698/ 2018	Kewal Krishan Versus State of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
29.	TA No. 6057/2021 SWP No. 906/ 2018	Rajiv Kumar Versus State of J&K & Others, Planning Deptt.	CAT, Jammu Bench	Umesh Baru, Deputy Director Planning Directorate of Skill Dev Department
30.	SWP No. 1134/2018	Vivek Sagar Sharma & Ors. Vs State of J&K & Ors, ITI Sector	High Court Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
31.	TA No. /2020 SWP No. 1650/ 2018	Veenit Kumar Versus State of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
32.	SWP No. 1680/2018	Lokesh Kumar Sharma Vs State of J&K & Others, ITI Sector	High Court Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
33.	TA No. 2098/ 2020, SWP No. 1759/2018	Rahul Sharma Vs State of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
34.	T.A. No. 3054/2021 WP(c) No. 3254/2019,	Mumtaz Ahmad Vs State of J&K & Others, ITI Sector	CAT, Jammu Bench	Ravi Gupta, Assistant Director, Joint Directorate of Skill Development Jammu

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35	TA No. 82/2020 WP (C)	Ajay Kumar & Another Vs State of J&K & Others, ITI Sector	CAT, Jammu Bench	Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
36.	TA No. 308/ 2020, WP (C) No.651/2020	Manik Kaith & Another Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Ravi Gupta, Assistant Director, Joint Directorate of Skill Development Jammu
37.	/2020	Mehtab Computers (Society) Vs UT of J&K & Ors	CAT, Jammu Bench	Accounts Officer Directorate of Skill Development, J&K
38.	O.A No.61/ 609/2020	Amandeep Singh Vs UT of & Others, ITI Sector	CAT, Jammu Bench	Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
39.	O.A No 736/2020	Naresh Chander Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
40.	O.A No. 061/ 608/ 2020	Sandeep Kumar Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
41.	OA No.1186/2020	Rohani Sharma and Anr v/s UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Ajay Kumar Superintendent, ITI Samba
42.	O.A No. / 2020	Romana Abas Vs UT of J&K & Ors, Poly Sector	CAT, Jammu Bench	Harbilas Anjal, Principal, Polytechnic Kishtwar
43.	O.A No./2020	Ishart Ahmed Zargar & ors Vs state of J&K & Ors, ITI Sector	CAT, Jammu Bench	Sajad Hussain Naqeeb, AD, Joint Directorate of Skill Development Kashmir
44.	O.A No./2020	Ishart Ahmed Zargar & Ors. Vs state of J&K & Ors, ITI Sector	CAT, Jammu Bench	Sajad Hussain Naqeeb, AD, Joint Directorate of Skill Development Kashmir
45.	OA/61/71/ 2020	Anjana V/s UT of J&K & Ors, Poly-Sector	CAT, Jammu Bench	Neelanjana Manwati, Principal Women Polytechnic Jammu
46.	OA No. 837/2020	Simranjeet Singh and Anr. Vs UT of J&K & Ors, ITI Sector	CAT, Jammu Bench	Talat Mehmood Khan, Superintendent, ITI Poonch
47.	OA No. 81/2020	Sakshi Devi Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Ravinder Singh Bhatti, Superintendent, ITI Doda
48.	OA No. 245/2020	Abrar Hussain Ahanger Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Vivek Sagar, Principal, ITI Kishtwar
49.	OA No. 855/2020	Bitquees Irfan Qureshi Vs UT of J&K and Others, ITI Sector	CAT, Jammu Bench	G. M Bhat Superintendent, Women ITI Bemina Srinagar
50.	OA No. /2020	Shoaib Nazir Sheikh Vs UT of J&K & Others	CAT Jammu Bench	G.M. Bhat, Principal ITI Srinagar
51.	OA/ No. 688/2021	Mohammad Fateh Sheikh and Ors. Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Sajad Hussain Naqeeb, AD, Joint Directorate of Skill Development Kashmir
52.	O.A. No. /37/2021	Bal Krishan V/s UT of J&K & Ors, ITI Sector	CAT, Jammu Bench	Rajinder Singh, Superintendent, ITI Reasi
53.	OA No. 593/2021	Rajinder Singh Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Mandeep Dogra, Assistant Director (Establishment) Skill Development
54.	OA No. 61/00092/2020	Mohd. Arif Vs UT of J&K & Others, ITI Sector	CAT, Jammu Bench	Javed Ahmed, Superintendent, ITI Mendhar

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326782/2021	OA No. 855/2021 Pro Litigation Sec	Neelam Saleem Khan and Another Vs UT of J&K & Others, Poly-Sector	CAT, Jammu Bench	Shakeel Ahmad Dar, Lect -/OSD Directorate of Skill Development J&K
56.	OA No. 996/2021	Mohammad Imtiyaz Ganai and Others VS UT of J&K & Others, JKBOTE	CAT, Jammu Bench	Firdous Ahmed Yattoo, Secretary JKBOTE
57.	OA No. 1117/2021	Bilkees Fatima & Others Vs UT of J&K & Others	CAT Jammu	Sajad Hussain Naqeeb, AD, Joint Directorate of Skill Development Kmr.
58.	OA No. 1251/2021	Abdul Rashid Sheikh and Another Vs UT of J&K & Others	CAT Jammu	Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
59.	SWP No. 996/2008	Kuldeep Kumar & Ors. Vs State & Ors.	High Court Jammu	Amandeep Singh, Superintendent, ITI Kathua
60.	SWP No. 209/2008	Vidhu Puri and others Vs State of J&K & others	High Court Jammu	Neelanjana Manwati, Principal Women Polytechnic Jammu
61.	SWP No. 438/2010	Kirti Kumar and Another Vs State of J&K & Others	CAT, Jammu	Amandeep Singh, Superintendent, ITI Kathua
62.	SWP No. 584/2010	Samit Sharma & Ors. Vs State & Ors.	High Court Jammu	Ruchie, Superintendent, ITI Sunderbani
63.	SWP No. 1256/2010	Parveen Akhter Vs State & Ors.	CAT, Jammu	Ujwal Mahajan, Superintendent, ITI Surankote
64.	TA No. 6287/2021 SWP No. 489/2011	Pooja Sharma & Ors. Vs State & Ors	CAT, Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
65.	SWP No. 1560/2011	Pawan Kumar & Others Vs State & Others	High Court Jammu	Anoop Sharma, Principal ITI Hiranagar
66.	SWP No. 1977/2011	Ramit Verma & Ors. Vs State & Ors	High Court Jammu	Niyaz Ahmed, Superintendent, ITI Nowshera
67.	SWP No. 1533/2012	Shashi Pal Singh and Rajeev Jasrotia Vs State & Ors	High Court Jammu	Anoop Sharma Principal ITI Hiranagar
68.	TA No. 6692/2021 SWP No. 646/2012	Syed Yasir Ali & Others Vs State of J&K & Ors.	CATJammu Bench	Ravinder Singh Bhatti, Superintendent, ITI Doda
69.	SWP No. 1576/2012	Neena Devi Vs State & Ors.	High Court Jammu	Amanpreet Singh, Superintendent ITI Basohli
70.	SWP No. 1609/2012	Davinder Kumar Vs State of J&K & Others	High Court Jammu	Abdul Rashid Sheikh, Principal ITI Rajouri
71.	SWP No. 1619/2012	Parupkar Singh Vs State & Ors.	High Court Jammu	Talat Mehmood Khan, Superintendent, ITI Poonch
72.	SWP No. 1571/2012	Umesh Gandotra and Others Vs State of J&K & Others	High Court Jammu	1. Talat Mehmood Khan, Superintendent, ITI Poonch 2. Amanpreet Singh Superintendent, ITI Bani
73.	TA No. 1642/2020 SWP No. 2440/2012	Pooja Jhulka and Vs State & Ors.	CAT, Jammu	Naresh Singh, Superintendent, ITI Udampur
74.	TA No. 4952/2021 SWP No. 966/2013	Javid Iqbal Vs State & Ors.	CAT, Jammu	Vivek Sagar, l/c Principal, ITI Kishtwar

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Sl. No.	SWP No.	Case Name	Court	Officer Name
		Rajinder Singh Vs State of J&K & Others	High Court Jammu	Talaf Mahmood Khan, Simerintendent, ITI Poonch
76.	SWP No. 1646/2013	Rakesh Sharma Vs State of J&K & Others	High Court Jammu	Anoop Sharma, Principal, ITI Hiranagar
77.	SWP No. 1644/2013	Mohd. Ajaz Batt Vs State of J&K & Others	High Court Jammu	Baldev Raj, Superintendent ITI Ramban
78.	TA No. 5113/2021 SWP No. 1698/2013	Sneh Lata Vs State of J&K & Others	CAT Jammu	Anoop Sharma, Principal ITI Hiranagar
79.	TA No. 7389/2020 SWP No. 2804/2013	Nahida Bano Vs State & Ors.	CAT, Jammu	Vivek Sagar, I/c Principal, ITI Kishtwar
80.	SWP No. 994/2014	Shahida Bano Vs State & Ors.	High Court Jammu	Vivek Sagar, I/c Principal, ITI Kishtwar
81.	TA No. 7917/2020 SWP No. 1139/2014	Vikas Sharma Vs State & Ors.	CAT Jammu	Baldev Raj, Supdt. ITI Ramban
82.	SWP No. 1283/2014	Rakesh Kumar Vs State & Ors.	High Court Jammu	Amanpreet Singh, Superintendent ITI Basohli
83.	SWP No. 1398/2014	Asif Iqbal and Others Vs State & Ors.	High Court Jammu	Ruchie, Superintendent, ITI Sunderbani
84.	SWP No. 1499/2014	Rahul Sharma Vs State & Ors.	High Court Jammu	Naresh Singh, Superintendent, ITI Udampur
85.	SWP No. 1783/2014	Mohd. Haroon & Others Vs State of J&K & Others	High Court Jammu	Abdul Rashid Sheikh, Principal ITI Rajouri
86.	SWP No. 1867/2014	Moninder Singh Vs State & Others	High Court Jammu	Rajinder Singh, Superintendent, ITI Reasi
87.	SWP No. 1880/2014	Kulsuma Chowdhary	High Court Jammu	Parvej Iqbal Superintendent ITI Dharmari
88.	SWP No. 1888/2014	Vikas Pandoh Vs State & Others	High Court Jammu	Rajinder Singh, Superintendent, ITI Reasi
89.	SWP No. 1976/2014	Javid Iqbal & Ors Vs State & Ors.	High Court Jammu	Parvej Iqbal Superintendent ITI Dharmari
90.	SWP No. 2013/2014	Johar Ahmad Naik & Ors.	High Court Jammu	Vivek Sagar, I/c Principal, ITI Kishtwar
91.	SWP No. 2016/2014	Pheek Singh Vs State & Otherss	High Court Jammu	Rajesh Gupta, Superintendent, ITI R.S. Pura
92.	SWP No. 2035/2011	Arti Verma Vs State & Ors.	High Court Jammu	Ujwal Mahajan, Superintendent, ITI Surankote
93.	SWP No. 2268/2014	Renu Devi Vs State & Others	High Court Jammu	Rajesh Gupta, Superintendent, ITI R.S. Pura
94.	TA No./ 2021 SWP No. 2322/2014	Pinkay Nath Vs State of J&K & Others	CAT Jammu	Amanpreet Singh, Superintendent ITI Bani
95.	SWP No. 1819/2015	Sohail Maqeen & Ors. Vs State & Ors.	High Court Jammu	Vivek Sagar, I/c Principal, ITI Kishtwar
96.	SWP No. 2007/2015	Savita Sharma Vs State & Ors.	High Court Jammu	Rajesh Gupta, Superintendent ITOI R.S.Pura
97.	SWP No. 2147/2015	Diksha Khajuria & Ors. Vs State of J&K & Others	High Court Jammu	Suket Gupta, Principal Govt. Polytechnic College udampur
98.	SWP No. 2227/2015	Kamlesh Devi Vs State of J&K & Others	High Court Jammu	Amanpreet Singh, Superintendent ITI Bani

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Sl. No.	Case No.	Case Name	Court	Officer
		Shafiq Hussain Khan Vs State & Ors	High Court Jammu	Javaid Ahmed, Superintendent, ITI Mendhar
100.	SWP No. 356/2016	Azhar Qayoom & Others Vs State & Others	High Court Jammu	Ravinder Singh Bhatti, Superintendent, ITI Bhaderwah
101.	SWP No. 780/2016	Suresh Gupta Vs State of J&K & Others	High Court Jammu	Naresh Singh, Superintendent, ITI Udhampur
102.	SWP No. 835/2016	Balkrishan & Others Vs State of J&K & Others	High Court Jammu	Rajinder Singh, Superintendent, ITI Reasi
103.	SWP No. 1240/2016	Rahul Badyal & Others Vs State & Others	High Court Jammu	Parvez Iqbal, Superintendent ITI Damari
104.	SWP No. 1297/2016	Fayaz Ahmad and Others Vs State of J&K & Drs	High Court Jammu	Parvez Iqbal, Superintendent ITI Damari
105.	SWP No. 1326/2016	Mohd. Ameen & Others Vs State & Others	High Court Jammu	1. Naresh Singh, Supdt. ITI Udhampur 2. Rajinder Singh, Supdt. ITI Reasi
106.	SWP No. 1364/2016	Atul Sharma & Others Vs State & Others	High Court Jammu	Naresh Singh, Superintendent, ITI Udhampur
107.	SWP No. 1400/2016	Kuldeep Kour Versus State & Others	High Court Jammu	Talat Mehmood Khan, Superintendent ITI Poonch
108.	SWP No. 1498/2016	Anuradha & Mukesh Verma Vs State of J&K & Others	High Court Jammu	Farooq Ahmed Khan, Superintendent Women ITI Jammu
109.	SWP No. 1579/2016	Mohd. Rafi & Others Verus State of J&K & Others	High Court Jammu	Niyaz Ahmed, Superintendent, ITI Kalakote
110.	SWP No. 2027/2016	Joginder Singh Vs State of J&K & Others	High Court Jammu	Talat Mehmood Khan, Superintendent ITI Poonch
111.	SWP No. 2139/2016	Jagdish Kumar Sharma Vs State of J&K & Others	High Court Jammu	Amandeep Singh, Superintendent, ITI Kathua
112.	SWP No. 13/2017	Mohd. Rayasat Vs State of J&K & Others	High Court Jammu	Javaid Ahmed, Superintendent, ITI Mendhar
113.	SWP No. 117/2017	Gurpreet Singh Vs State & Others	High Court Jammu	Talat Mehmood Khan, Superintendent ITI Poonch
114.	SWP No. 1469/2017	Manmeet Singh Vs State of J&K and others.	High Court Jammu	Ruchie, Superintendent, ITI Sunderbani
115.	SWP No. 1531/2017	Sushama Kumari Vs State of J&K.	High Court Jammu	Rajesh Gupta, Superintendent, ITI R.S.Pura
116.	SWP No. 1850/2017	Arti salathia, Shub Ram, and Vishal Gupta Vs State & Ors.	High Court Jammu	Anoop Sharma, Principal, ITI Hiranagar
117.	SWP No. 2048/2017	Zaffar Iqbal Vs State and others	High Court Jammu	Rajinder Singh, Superintendent, ITI Reasi
118.	SWP No. 2494/2017	Jatinder Kumar Sharma Vs State of J&K & Others	High Court Jammu	Archana Devi, Superintendent, ITI Bhaddu
119.	SWP No. 2668/2017	Surinder Singh Vs State of J&K & Others	High Court Jammu	Ravinder Singh Bhatti, Superintendent, ITI Doda
120.	SWP No. 1702/2017	Amjed Hussain Vs State of J&K & Others	High Court Jammu	Ujwal Mahajan, Superintendent, ITI Surankote

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SWP No. 836/2018  
Litigation Sec

		Nasir Iqbal Zargar Vs State of J&K & others	High Court Jammu	Ravinder Singh Bhatti, Superintendent, ITI Doda
122.	TA No. / SWP No. 91/2018	Mohammad Imtiyaz Vs State of J&K & Others	CAT, Jammu	Anoop Sharma, Principal, ITI Hiranagar
123.	TA No. 7885/2020 1603/2018	Rukhsana Kouser Versus State of J&K & Others	CAT, Jammu	Ujwal Mahajan, Superintendent, ITI Surankote
124.	TA No. /2021 SWP No. 1670/2018	Rachna Devi Versus State of J&K & Others	CAT Jammu	Rajinder Singh, Superintendent, ITI Reasi
125.	TA No. /2021 SWP No. 1710/2018	Bhupinder Kour Versus State of J&K Others	CAT Jammu	Rajesh Gupta, Superintendent ITI R.S.Pura
126.	SWP No. 1711/2018	Surinder Kour Versus State of J&K & Others	High Court Jammu	Farooq Ahmad Khan, Superintendent Women ITI Jammu
127.	SWP No. 1735/2018	Shilpa Sharma Vs State of J&K & Others	High Court Jammu	1. Amanpreet Singh Superintendent ITI Basohli 2. Ajay Kumar Superintendent ITI Samba
128.	TA No. /2021 SWP No. 1759/2018	Rahul Sharma Vs State of J&K & Others	CAT Jammu	Ravi Gupta, AD, Joint Directorate of Skill Dev. Jammu
129.	SWP No. 2059/2018	Shivani Sharma Vs State of J&K & Others	High Court Jammu	Farooq Ahmed Khan, Principal, ITI Jammu
130.	TA No. 1414/2020 SWP No. 2435/2018	Zaffar Ali Vs State of J&K & Others	CAT, Jammu	Ravinder Singh Bhatti, Superintendent, ITI Doda
131.	TA No. 920/2020 SWP No. 112/2019	Samit Sharma Vs State of J&K & Others	CAT, Jammu	Ruchie, Superintendent ITI Sunderbani
132.	TA No. 1645/2020 WP(C) No. 3595/2019	Tahira Majid Vs State of J&K & Others	CAT, Jammu	Ujwal Mahajan, Superintendent, ITI Surankote
133.	WP(c) No. 2007/2019	Bandana Verma Vs State of J&K & Others	High Court Jammu	Farooq Ahmad Khan Superintendent, Women ITI Jammu
134.	TA No. 2036/2020 WP(c) No. 2479/2019	Touseef Ahmad & Ors. Vs State of J&K & Others	CAT, Jammu	Vivek Sagar, Principal, ITI Kishtwar
135.	TA No. /2020 WP(c) No. 820/2019	Raj Singh Vs State of J&K & Others	CAT, Jammu	Rajinder Singh, Superintendent, ITI Reasi
136.	TA No. 960/2020 WP(c) No. 6550/2019	Vikrant Sharma Vs State of J&K & Others	CAT, Jammu	Niyaz Ahmed, Superintendent, ITI Nowshera
137.	WP(c) No. /2019	Faizan Rehmat-Ullah & Others Vs State of J&K & Others	High Court Jammu	Ravinder Singh Bhatti and Baldev Raj, Superintendent, ITI Bhaderwah/Ramban
138.	SWP No. 1145/2018	Shamim Ahmad Vs State of J&K & Others	High Court Jammu	Javed Ahmed, Superintendent, ITI Mendhar
139.	TA No. 8555/2020 SWP No. 1933/2018	Rahul Gupta Vs State of J&K & Others	CAT Jammu	Amandeep Singh, Superintendent, ITI Kathua
140.	WP(C) No. 421/2019	Deepika Devi Vs State of J&K & Others	High Court Jammu	Vivek Sagar, Principal, ITI Kishtwar
141	SWP No. 526/2019	Hina Bano Vs State of J&K & Others	CAT, Jammu	Ravinder Singh Bhatti, Superintendent, ITI Doda

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Sl. No.	Case No.	Case Name	Court	Officer Name
		326782/2019/Information Services vs State of J&K & Others	CAT, Jammu	Rajinder Singh, Superintendent, ITI Reasi
143.	WP No. 2620/2019 TA No. 2362/2020 WP No. 2876/2019	Poonam Devi Vs State of J&K & Others	CAT, Jammu	Rajesh Gupta, Superintendent, ITI R.S. Pura
144.	TA No. 8964/2020 WP(C) No. 061/2019	Mudasir Hussain Vs State of J&K & Others	CAT, Jammu	Vivek Sagar, Superintendent, ITI Bhalessa
145.	TA No. 1645/2020 WP(c) No. 3515/2019	Tahira Majid VS State & Ors	CAT, Jammu	Ujwal Mahajan, Superintendent, ITI Surankote
146.	TA No. 4793/2020 SWP No. 1705/2018	Sona Rupri & Others Versus State of J&K & Others	CAT, Jammu	Faroor Ahmad Khan, Principal, ITI Jammu
147.	TA No. /2020 WP(c) No.2820/2019	Raj Singh VS UT of J&K & Others	CAT, Jammu	Rajinder Singh, Superintendent, ITI Reasi
148.	WP(c) No. 593/2021	Umra Naz Vs UT of J&K and Ors	High Court Jammu	Harbilas Anjal Bhardwaj, Principal, Govt. Polytechnic Kishtwar
149.	WP(c) No. 1390/2021	Salochna Devi VS UT of J&K Others	HC Jammu	Ravinder Singh Bhatti, Superintendent, ITI Bhaderwah
150.	OA No. /2021	Bashir Ahmad Sheikh and anr VS UT of J&K & Ors	CAT Jammu	Sajjad Hussain Naqeeb, AD, Joint Directorate, Skill Dev. Kashmir
151.	TA No. 6020/2020 SWP No. 278/2004	Rajendra Kumar Vs State of J&K & Others	CAT Jammu	Mohammad Ashraf Wani, Deputy Director (Trainings) Skill Development J&K
152.	TA No. 3250/2021 WP(c) No. /2020	Neelofar Jan & Others Vs UT of J&K and Others	CAT Jammu	Sajjad Hussain Naqeeb, AD, Joint Directorate, Skill Dev. Kashmir
153.	WP(c) No. 2217/2019	Robbin, V/s State of J&K and Others	High Court Jammu	Mandeep Dogra, Assistant Director (Establishment) Skill Development
154.	SWP No. 2227/2015	Kamlesh Devi Vs State of J&K & others	High Court Jammu	Archana Devi, Superintendent, ITI Bhaddu/ Billawar
155.	TA No. 6539/2020 SWP No. 51/2008	Gagan Pratap Singh & Others Vs State of J&K & Others-Poly Sector	CAT, Jammu	Ritu Jamwal, Principal Govt. Boys Polytechnic Jammu
156.	SWP No. 2149/2014	Asif Syed Shah Vs State & Others	High Court Jammu	Vivek Sagar, Principal, ITI Kishtwar
157.	SWP No.2119/2015	Ekta Rajput Vs State and others	High Court Jammu	Nee'anjana Marwati, Principal, GPC(W) Jammu
158.	SWP No.2023/2015	Ajay Mangotra Vs State of J&K & Others	High Court Jammu	Vinod Azad, Principal, GPC Samba
158.	SWP No. 3338/2015	Urvashi Gupta Vs State & Others	High Court Jammu	Neelanjana Marwati. Principal, GPC(W) Jammu
160.	TA No. 1939/2020 SWP No. 808/2017	Vicky Sharma and Others Vs State of J&K & Others	CAT, Jammu	Ritu Jamwal, Principal Govt. Boys Polytechnic Jammu
161.	SWP No. 1168/2017	Anil Kumar & Nowsheeba Shah Vs State & Ors	High Court Jammu	Ritu Jamwal, Principal Govt. Boys Polytechnic Jammu
162.	SWP No. 1803/2017	Guishan Kumar V/S State and others	High Court Jammu	Vinod Azad, Principal, GPC Samba
162.	SWP No.1902/2018	Gopal Chand Vs state of J&K & others	High Court Jammu	Naresh Singh Superintendent ITI Udampur

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326782/2021		Notification		Sd/Neena Sharma & Ars. Vs state & others		CAT, Jammu		Ashiq Nabi Bhat, Principal, GPC Doda	
164.	2020 SWP No. 2570/2018								Harbilas Anjal Bhardwaj Principal, Govt. Polytechnic, Poonch
165.	TA No. /2021 SWP No. 1851/2018	Kawal Jeet Kour Versus State of J&K & Others		CAT, Jammu					Neelanjana Manwati, Principal, GPC(W) Jammu
166.	TA No. 5310/2021 SWP No. 1881/2018	Zareena Begum Versus State of J&K & Others		CAT, Jammu					Shakeel Ahmad Dar, Lect -I/OSD Directorate of Skill Development J&K
167.	TA No. 5744/ 2020 SWP No. 1909/2018	Rakesh Bhat & Others Vs State of J&k & Others		CAT, Jammu					Neelanjana Manwati, Principal , GPC(W) Jammu
168.	TA No.1811/2020 SWP No. 93/2019	Seep Rakwal & Madhvi Vs State of J&K & Ors.		CAT, Jammu					Vivek Sagar, Prncipal, ITI Kishtwar
169.	TA No. 61/4952/2021	Javed Iqbal Vs State of J&K & Others							
170.	SWP No. 1490/2017	Raghudev Singh Vs State of J&K & Others		High Court Jammu					Shakeel Ahmad Dar, Lect -I/OSD Directorate of Skill Development J&K
171.	SWP No. 227/2011	Kulsuma Arif & Ors Vs State of J&K & Others		High Court Srinagar					Mandeep Dogra, Assistant Director (Establishment) Skill Development
172.	SWP No. 1847/2016	Rajinder Prashad Kotwal Vs State of J&K & Others		High Court Jammu					Firdous Ahmed, Accounts Officer Directorate of Skill Development, J&K
173.	OA No. 847/2020	Mazhar Iqbal Vs UT of J&K & others		CAT, Jammu					Javed Ahmed, Superintendent, ITI Mendhar
174.	OA No.861/2020	Shifali Raina Vs UT of J&K & Other		CAT, Jammu					Rajinder Singh, Superintendent, ITI Reasi
175.	WP(c) No.1465/2021	Asif All Zargar and Others Vs UT of J&K & Others		High Court Jammu					Ravinder Singh Bhatti, Superintendent, ITI Doda
176.	WP(c) No. 1977/2021	Gorav Raina VS UT of J&K & Others		High Court Jammu					Talat Mehmood Khan, Superintendent, ITI Poonch
177.	WP(c) No. /2021	Barun Pangotra and Anr Vs UT of J&K & Others		High Court Jammu					Rajinder Singh, Superintendent, ITI Reasi
178.	OA No.1251/2021	Abdul Rashid Sheikh & Anr Vs UT of J&K & Others		CAT Jammu					Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department
179.	OA No.497/2020	Rakesh Kumar Vs UT of J&K & Others		CAT Jammu					Firdous Ahmad AO Skill Development Department J&K
180.	OA No. /2021	G. M. Bhat and Others Vs UT of J&K & Others		CAT Jammu					Rajendra Kumar, Deputy Director (SPIU) Director Skill Development Department

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